

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 692/2018 in O.A. No.703/2018

New Delhi this the 1st day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Sunil Kumar
Aged about 34 years
S/o Late Shri Nathu Ram,
R/o Vill. Asiyaki Tappa Jarthal,
P.O. Raliyawas, Distt. Rewari,
Haryana-12306

..... Applicant

(By Advocate:None)

Versus

Ms. Gitanjali Gupta,
Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Karkardooma, New Delhi.

-Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

When the matter is taken up for hearing, Mr. Anuj Kumar Sharma, learned counsel appears on behalf of the respondents and informs that they have issued admit card to the applicant and this was only ground taken in the Contempt Petition.

In view of the aforesaid submission, notice issued to the respondent is discharged and Contempt Petition is closed.

**(S. N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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